

the States, I cannot give it offhand at this stage.

Mr. Speaker: The hon. Minister must be able to give at least one or two States out of the fourteen.

Dr. K. L. Shrimali: The scheme has been tried in several States. Eight central and 91 district libraries were set up and 52 district libraries were developed. I will place the State-wise break-up on the Table if the hon. Member so desires.

Mr. Speaker: He may mention the name of one or two States.

Shri Ranga: Government is conducting these training centres in all the States for training these librarians. Is it abstaining from insisting upon any English educational qualifications for the librarians who wish to undergo this training in order to work in the libraries?

Dr. K. L. Shrimali: I am not aware whether the Government of India is insisting on any specific qualification. I may inform the House that the Government has a proposal to set up an Institute for training in library science in Delhi.

Shri Ranga: If the Government is to start the Institute in Delhi would that not mean that only English knowing people could possibly come over or only Hindi knowing people could come over here and not other people who know their mother tongue alone but would be good enough to be librarians?

Dr. K. L. Shrimali: That scheme has not yet been finalised and so the hon. Member is asking only hypothetical questions.

Shri B. S. Murthy: What steps are being taken by the Government to improve the librarians' cadres in the States?

Dr. K. L. Shrimali: Under this scheme, the Government has given assistance for improving the library services—to acquire books, to provide

mobile services and also to give assistance for training librarians. It is really the responsibility of the State Governments to improve the cadres.

Mr. Speaker: Next question.

Shri Sivaraaj rose.—

Mr. Speaker: I will come to him after all the questions are exhausted. Next question.

Jamuna Bund

*548. **Shri Radha Raman:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have received any scheme for shifting the affected villages near Jamuna Bund which was completed last year;

(b) if so, the nature of the scheme and the number of villages affected and their total population;

(c) whether Government have approved the scheme; and

(d) if so, how much it will cost and how long it will take to give effect to it?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) Yes.

(b) The scheme envisages either shifting of village *abadis* to alternative safe sites or raising of plinth level of villages. The total number of villages affected is 14 out of which 8 are near Jamuna Bund and the population of all the 14 villages is 6000 approximately.

(c) and (d). The scheme is under consideration.

Shri Radha Raman: May I know whether, in view of the coming rains and the hardship which these villagers will have to experience, the Government will expedite the decision and make arrangements for shifting their residence.

Shri Datar: That is the purpose.

Shri Radha Raman: May I know if we can be sure if these villagers will

not have to meet the hardship of the rains that are impending?

Shri Datar: What can be done would be that sites should be selected and sites should be available for the villagers to construct temporary huts during this year. The question of constructing permanent huts or cottages or houses will be taken up next year.

Shri Radha Raman: May I know if the Government have in view any sites suggested by the State Government and if so, what are they?

Shri Datar: The Government will have before them the suggestions with regard to the sites in respect of all these 14 villages.

Shri B. S. Murthy: May I know whether the Government will give any monetary help for the construction of temporary huts?

Shri Datar: Government would give them loan assistance for the construction of new structures.

Supply of C.I. Sheets to Assam

*549. **Shri Bhagavati:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether Government are aware that brick buildings are rare in Assam and Assam pattern houses are generally built with the C.I. Sheets roofing; and

(b) whether Government have considered the necessity of bigger quota of C.I. Sheets for the State of Assam?

The Minister of Steel, Mines and Fuel (Shri Sardar Swaran Singh):

(a) Yes, Sir.

(b) Government have considered the necessity of bigger quota of C.I. Sheets on the basis of certain *ad hoc* requests received from Assam Government, but have not been able to meet the demand fully due to shortage of materials.

Shri Bhagavati: May I know the quantity that has been sanctioned by the Central Government?

Sardar Swaran Singh: In April, 1957, the State Government requested for an allotment of 500 tons of C.I. sheets on account of the situation that arose there due to fire devastation. Out of this, 200 tons were allotted.

Shri Bhagavati: May I know on what basis the allotment is made—population basis or according to the requirement?

Sardar Swaran Singh: No; this question relates to *ad hoc* demands—There are certain regular demands according to which allocations are made every year. This quantity is in addition to the regular allotment that is made.

Mr. Speaker: So, it is not according to the population.

Sardar Swaran Singh: No; population is not the deciding factor in this case.

Shri Ranga: When the State Government wanted 500 tons, what was the criterion for the Government of India sanctioning only 200 tons? The State Government should be expected to know the actual needs of the people there in view of the outbreak of fire.

Sardar Swaran Singh: Non-availability of material was the factor which weighed with us in cutting down the allotment. We are trying to secure more; if it is available, we will give it.

Upgrading of Delhi, Kanpur and Madras

*550. { **Shri S. M. Banerjee:**
Shri Muhammed Elias:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Delhi, Kanpur and Madras cities will be upgraded to A class cities for the